

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1143 OF 2018 IN
DFR NO. 2280 OF 2018**

Dated: 28th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

BLA Power Pvt. Ltd.

...Appellant(s)

Vs.

**Madhya Pradesh Power Management Co. Ltd.
& Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Ankita Bafna

Counsel for the Respondent(s) : -

ORDER

Issue notice to the Respondents on the I.A. No. 1143 of 2018 (Appln. for condonation of delay) as well as on the main appeal returnable on 11.10.2018. Dasti, in addition, is permitted.

List the matter on **11.10.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**